

(b) The project implementation by selection of consultant is planned. Details of fund requirement for the project and specification for the system will be worked out subsequently.

(c) Electronic Toll Collection (ETC) system is planned to be fully operationalised by 2012.

(d) and (e) The implementation methodology recommended by the Committee and accepted by the Ministry addresses the operational requirement including presence of the RFID chip on the body of the vehicle.

Ban of export of cotton

†3178. SHRI VIJAYKUMAR RUPANI:

SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that on 21st May this year, Government had put a ban on export of cotton keeping in view the rising demand of cotton in the domestic market and a hike of upto 20 per cent in the prices of cotton; if so, the details thereof;

(b) whether on the recommendation of the domestic industry, Government had also imposed export duty of rupees 2500 per ton of cotton; and

(c) if so, the annual earnings on account of export duty?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) No, Sir. Government of India *vide* Notification No. 44/2009-14 dated 21.05.2010 has permitted cotton exports under licence.

(b) Government has imposed an export duty of Rs. 2500 per tonne on raw cotton *vide* Notification No. 43/2010-Custom dated 9/4/2010.

(c) Annual earnings on account of export duty is as under :-

Year	Annual Earning on account of Export Duty (Rs. in Crores)
2008-09	Nil
2009-10	Nil
2010-11 (upto June, 2010)	6.96

Funds allocated under TUFS

3179. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of TEXTILES be pleased to state:

(a) the funds allocated under Technology Upgradation Fund Scheme (TUFS) during the last three years;

†Original notice of the question was received in Hindi.

(b) the State-wise number of units which have benefited through this fund during the said period;

(c) whether the funds allocated under this scheme have not reached the targeted units;

(d) if so, the reaction of Government thereto; and

(e) the remedial steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) The state-wise details of subsidy released under TUFS in the last three years and the current year is given in Statement (See below).

(c) No, Sir.

(d) and (e) Do not arise in view of (c) above.

Statement

Year-wise/state-wise subsidy released under TUFS

State/Union	(Rs. Crore)							
	2007-08		2008-09		2009-10		2010-11 (upto Territory June, 2010)	
	No. of applica- tions	Amount	No. of applica- tions	Amount	No. of applica- tions	Amount	No. of applica- tions	Amount
1	2	3	4	5	6	7	8	9
Andhra Pradesh	159	34.82	265	134.81	446	136.52	246	49.03
Chandigarh (UT)	12	1.13	21	4.69	33	6.63	9	2.19
Chhattisgarh					1	0.43	1	0.05
Dadra and Nagar Haveli (UT)	21	1.87	23	2.01	28	6.78	9	1.87
Daman and Diu (UT)	14	0.85	20	2.09	24	2.31	6	1.33
Delhi (UT)	177	24.46	253	64.89	355	62.76	133	16.63
Gujarat	5697	164.41	4804	504.63	5833	325.61	2630	129.60
Haryana	227	19.28	352	74	464	64.74	105	10.05
Himachal Pradesh	11	1.27	25	13.86	36	7.33	15	1.87

1	2	3	4	5	6	7	8	9
Jammu and Kashmir	7	3.52	14	17.12	20	8.50	5	2.12
Jharkhand					8	1.67	3	0.17
Karnataka	188	23.82	221	103.41	379	88.19	114	19.17
Kerala	35	6.91	44	15.43	71	24.54	24	12.29
Madhya Pradesh	48	12.32	57	13.16	101	26.91	42	13.32
Maharashtra	1313	300.11	1356	487.87	1919	725.38	885	267.20
Pondicherry	1	0.37			1	0.58	1	0.13
Orissa			1	0.02			1	0.19
Punjab	788	136.12	1384	417.06	1636	366.89	425	112.93
Rajasthan	564	60.99	600	142.86	833	146.86	397	47.69
Tamil Nadu	3166	312.77	3138	534.36	4818	728.29	2163	189.98
Uttar Pradesh	90	19.89	143	71.51	241	99.43	86	24.79
Uttarakhand	3	2.03	4	1.66	16	8.30	6	0.70
West Bengal	83	11.19	128	17.96	164	29.17	77	8.70
TOTAL	12604	1138.13	12853	2623.4	17427	2867.81	7383	912.00

Modernising NTC mills

3180. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government has decided to modernise the NTC mills in the country;

(b) if so, the details thereof;

(c) the details of funds allocated for the modernisation of the NTC mills during the last three years; and

(d) to what extent the target of modernisation of NTC mills has been achieved?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) The Board for Industrial and Financial Reconstruction (BIFR) has approved a revival scheme for NTC, which envisages revival of viable mills and closure of unviable mills. Accordingly, NTC has modernized 18 mills.

(c) Details of funds utilization for modernization of NTC mills are given in Statement (See below).